

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH  
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL  
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.01.2023 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(IB)No.113/7/AMR/2022		7 of IBC	IDBI Bank Vs. Andhra Ferro Alloys Limited

**ORDER**

Ms.T.Alekhyia Reddy, Counsel for the FC present. Ms.Kruthi Kalaga, Advocate seeks to appear on behalf of the CD and to file an application for setting aside the *exparte* order. Hence for filing vakalathnama and the application, list the matter on 09.02.2023 as a last chance making it clear that if vakalathnama and application for setting aside the *exparte* order are not filed by the next date of hearing, the matter would be heard and decided on merits.

Sd/-  
**JUSTICE TELAPROLU RAJANI  
MEMBER JUDICIAL**

RSN